COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 158 OF 2015 & IA NO. 23 OF 2018

Dated: 3rd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Mr. Shubham Arya Mr. Pulkit Agrwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjna Dua for R-1

Mr. Tushar Srivastava for R-6

Mr. Anand K. Ganesan Mr. Ashwin Ramanathan

ORDER

As the matter was not reached, post this matter for hearing on <u>20.04.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt